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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROHAN RATASEKARAN for S.P. RAJHUNATHAN	Counsel for R1-R3	R.D. R
2.	Cibi Vishnu	Petitioner	

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter was almost settled, but in view of some correspondence, there is a misunderstanding between the parties. They submitted that the parties may be present on the next date of hearing for seeking clarifications. Considering their submissions, both the parties in TCP/51/2016 and TCP/64/2016 are directed to be present on the next date of hearing alongwith their counsel. Put up on 19.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)